

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.78/7/AMR/2020	IA(IBC)/236/2022, 222/2022, 197/2022, 166/2022 in IA(IBC)/116/2022, 140/2022, 116/2022, 117/2022 & 106/2022	U/s 60(5) of IBC r/w Regulation 13 & 17of CIRP Regulations, 2016	Mr.Kurapati Singarayya Chowdary (RP) of Circar Jute Mills Pvt Ltd

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter on 11.10.2022.

**IA(IBC)/222/2022:**

Mr.Praveen Kumar Jain, Advocate for the Applicant is present. The Counsel for the Applicant submits that he has instructions to withdraw the Application. Hence, for filing withdrawal memo, list the matter on 11.10.2022.

**IA(IBC)/166/2022 in IA(IBC)/116/2022:**

Mr.Hitesh Sachar, Ms.Anju Jain & Mr.Raveena Kataria, Advocates are present for the Applicant. List the matter on 11.10.2022.

**IA(IBC)/116/2022:**

Mr.Sindhu Sinha & Ms.Binky Boruah, Advocates are present for the Applicant. List the matter on 11.10.2022.

**IA(IBC)/236/2022, IA(IBC)/140/2022 & IA(IBC)/117/2022:**

Ms.Mummaneni Vazra Laxmi, Counsel for the Applicant is present. List the matter on 11.10.2022.

**IA(IBC)/197/2022 & IA(IBC)/106/2022:**

Ms.Mummaneni Vazra Laxmi, Counsel for the Respondent is present. List the matter on 11.10.2022.

SD/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**